

Declaration or Assets and Liabilities

Year 2020

I, Sanjay Kumar-3 son/daughter/wife of Late Giraja Prasad aged 54 Years, belonging to Bihar Vidhan Sabha Sachiwalaya service and presently working as Assistant given herein below the details of the assets (immovable, movable, bank balance, etc.) or myself, my spouse and dependants* :

A Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

| Sl. No. | Description | Self | Spouse name (s) (Smt.Gita Kumari) | Dependant -1 (Son) <u>Nirankar</u> | Dependant-2 | Dependant-3 |
|---------|---|---|--|--|-------------|-------------|
| (i) | Cash | Rs.5000 | Rs.50000 | Rs.5000 | - | - |
| (ii) | Deposits in Banks, Financial Institutions And Non-Banking Financial Companies | Rs.28215.10/ Bank Savings Account | Rs.15000/ Bank Savings Account | Rs.4000/ Bank Savings Account | - | - |
| (iii) | Bonds, Debentures and shares in Companies | Rs.7053.50 (share) | 6000 (F.D.Sahara India)- | Rs.364000.50 (share&MF) | - | - |
| (iv) | Other financial institutions, NSS, Postal Savings, LIC Policies, etc | (LIC Policy No.51377166 4) Rs.3577/- annual Premium | - | (LIC- Policy No.- 519386281) Rs.3133/- annual Premium | - | - |
| (v) | Motor Vehicles (details of make, etc.) | Br-01-AZ-0696 (2010)Bike | - | Br-01-EW-9740 (2020)Bike | - | - |
| (vi) | Jewellery (give details of weight and value) | Jwelllary Gold-25 gram. Value- Approx - Rs.125000-00 | Jwelllary Gold-60 gram Approx- 3 Lacs Silver 250 Gram Approx Rs.16500 | Jwelllary Gold-10 gram Approx- Rs.50000 | - | - |
| (vii) | Other assets, such as values of claims / interests | - | - | - | - | - |

Note: Value of Bonds / Shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

Sanjay Kumar-3
01.02.2021

B Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

| Sl. No | Description | Self | Spouse name (s) (Smt.Gita Kumari) | Dependant-1 (Son) Nirankar | Dependant-2 | Dependant-3 |
|--------|---|--|--------------------------------------|---|-------------|-------------|
| (i) | Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value | 2.17Acre (Parrental-Undevided) vill-Rahimpur, Rahui Dist.Nalanda | - | - | - | - |
| (ii) | Non-Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value | - | - | - | - | - |
| (iii) | Buildings (Commercial and residential) - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value | - | - | Residential plot 900Sqf, Khusharupur (Fatuha, Patna Aprox-3.5 Lacs | - | - |
| (iv) | Houses / Apartments, etc. - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value | Parrental Home vill-Rahimpur, Rahui Dist.Nalanda | - | - | - | - |
| (v) | Other (such as interest in property) | - | - | - | - | - |

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

[Note : Please give separate details for each item]

| Sl. No. | Description | Name & address of Bank / Financial Institutions(s) / Department (s) | Amount outstanding as on |
|---------|---|---|--------------------------|
| (a) | (i) Loans from Banks | - | - |
| | (ii) Loans from financial institutions | - | - |
| | (iii) Government Dues: | | |
| | (a) dues to departments dealing with government accommodation | - | - |
| | (b) dues to departments dealing with supply of water | - | - |
| | (c) dues to departments dealing with supply of electricity | - | - |

Sarfaraz Khan
of 22/12/2011

| | | | |
|-----|---|-----------------------------------|---|
| | (d) dues to departments dealing with telephones | - | - |
| | (e) dues to departments dealing with governments transport (including aircraft and helicopters) | - | - |
| | (f) Other dues, if any | - | - |
| (b) | (i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)] | 41823/- 2020-21 ADGPK-7893J | - |
| | (ii) Wealth Tax [Also indicate the assessment year upto which wealth Tax return filed.] | - | - |
| | (iii) Sales Tax [Only in case of proprietary business] | - | - |
| | (iv) Property Tax | - | - |

C Personal Detail

GPF/CPF/PRAN No. :-

Gender :- (M/F)

Date of Birth :- (DD/MM/YYYY)

Class/Group :- (A/B/C)

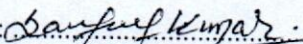
Cadre :-
(Full Name e.g. B.A.S. - Bihar Administrative Service,
B.S.S.:- Bihar Secretariat Service etc.)

Home District :-

I hereby declare that the above details are true to the best of my knowledge and belief.

Place: PATNA

Date: 01.02.2021

Signature: 

Name of Employee: SANJAY KUMAR-3

Designation: ASSISTANT

Department: BIHAR VIDHAN SABHA SACHIWALAYA

Note: Please sign each page of the declaration. Asset declaration form must be A4 size white paper with computer typed (single side) in prescribed format.